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Declaration of Assets and Liabilities
SYANENDRA KUMAR SINGH, son of Late KAMLA PRASAD SINGH, aged 48 years, belonging to presently working as Bihar State Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse.

Details of movable assets .

A.	Details of movable assets .	At the second second second			
S.No	(Assets in joint name indication Description	ng the extent of joint ownersh Self	ip will also have to be given Spouse(s) Name (s) SULEKHA SINGH	Dependent-1 Name	Dependent-2 Name
(1)	Cash	Rs. 64,098/-	Rs. 10,808/-		
(H)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI,PATNA Rs 128368/ SYNDICATE BANK PATNA Rs 12802/- HDFC BANK,BARH Rs 2204/-	SYNDICATE BANK,PATNA R\$ 52570/ R DEPOSIT IN SYND BANK R\$ 700000/-		
10 A 2013	Bonds, Debentures and Shares in companies	SHARES Rs 49020/-	NIL		
(iv)	Other Financial instruments NSS,Postal Savings,LIC, Policies,etc	LIC Rs 904208- PPF DEPOSIT RS 1296949/- SBI LIFE INSURANCE Rs 150000/-	LIC Rs 153724/- PPF DEPOSIT Rs 1274570/-		
7	Motor Vehicles (details of make,etc)	CAR MARUTI DZIRE	NIL		
		PURCHAES 23.06.11 M.Value Rs.593820/-			
(vi)	Jewellery (give details of weight and value) on estimated M.Value	GOLD CHAIN 20gm Rs 52000/- DIAMON RING Rs 40000/- GOLD RING STUDDED WITH STONE Rs 25300/-	GOLD 120gm Rs 221000/ KANGAN 22kt PUR 17.06.11, 81.950 gm Rs 232350/- SILVER 0.5 kg Rs 18000/		
(vii)	Other Assets such as values of claims/ interests	INTEREST IN HUF ASSETS TOTAL	PF DEPOSITS Rs. 125460/-		

(plant and attend the

VALUE Rs 502850/-

B. Details of Immovable assets

S.No	Description	Self	Spouse(s) Name (s) SULEKHA SINGH	Dependent-1 Name	Dependent-2 Name	
(1)	Agriculture Land -Location(s) -Survey number(s) -Extent(Total measu rement) -Current market value	NIL	MAUZA-USHAMATU, THANA-RATU, RANCHI Khata No-51,Plot No 501,Rakba-1 acre 80 decimal Rs. 11.36.500/- M Value Rs 25.00 lac			
(ii)	Non-Agriculture Land					
	-Location(s) -Survey number(s) -Extent(Total measu rement) -Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential)					
	-Location(s) -Survey/door number(s) -Extent(Total measu- rement) -Current market value	NIL	NIL			
(iv)	Houses / Apartments,etc.		AMARKUNJ APART MENT			
	-Location(s) -Survey/door number(s) -Extent(Total measu rement) -Current market value	NIL	FLAT NO-501, BLOCK- B, NORTH S.K. PURI 2070 sq feet Rs.25, 17,954/- M Value Rs 40.00 lac			

(v) Others (such as interest in property)

INTEREST IN HUF ASSETS, TOTAL VALUE Rs 40.05 lac

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3 I give hereinbelow the details of my liabilities / overdues to public financial institutions and government dues:-

S.No.	Description	Name and addr Financial Institu Department(s)	ess of Bank / ution(s) / SULEKHA SINGH	Amount outstanding as on 31.12.2012
(a) (l)	Loans from Banks Vehicle loan from Govt	- 486,788.00	150,000.00	
ii) (a)	Loans from financial institutions Non Govt & Non Financial institutions	5 00 000		
(iii) a)	Shambhu Dealers Pvt Ltd Security Deposit against Rent Government dues:- dues to departments dealing with government accommodation	5,00,000	1,00,000	
b)	dues to department dealing with supply of water			
c)	dues to department dealing with supply of electricity			
d)	dues to department dealing with telephones			
e)	dues to department dealing with government transport (includin aircrafts and helicopters)	g		
f)	other dues , if any	nyander	q	

S.No.	Description	Name and address of Ban Financial Institution(s) Department(s)	k / /	Amount outstanding as on 31.12.2012
(b) (l)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed.	ASST YEAR 2012-2013		
	Give also Permanent Account Number (PAN)]	PAN NO ALIPS 9575 R		
(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.			
(iii)	Sales Tax [Only in case of proprietary business]			
(iv)	Property Tax			
4)	My educational qualifications are	as under:-		

[GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION]

[Name of school / University and the year in which the course was completed should also be given.]

MATRICULATION

CHATRA HIGH SCHOOL

1977

INTERMEDIATE

ST.COLOMUS COLLEGE, HAZARIBAGH

1979

GRADUATION(B.A)

DO

(UNDER RANCHI UNIVERSITY)

1981

DEPONENT

VERIFICATION

I.the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief : no part of it is false and nothing materal has been concealed there from.

Verified at

this the

day of

2013